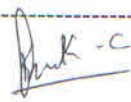


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	CP 17/08
PETITION NUMBER	:	TP 12/16
NAME OF THE PETITIONER (S)	:	KARNATAKA STATE INDUSTRIAL INVESTMENT & DEVELOPMENT CORPORATION LTD.
NAME OF THE RESPONDENT (S)	:	BHADRAVATHI BALAJI OIL PALMS LTD. & 4 OTHERS
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	KARTHIK. C 8867263960 VHVK. Law Partners	PETITIONER	

Counsel for petitioner is present. None appeared for R-2. Representative of other respondents absent. None appeared for R-2. On the last hearing, a representative of R-2 was present and he had requested time to engage a counsel. However, he has not attended today. This is a matter relating to the year 2008. Hence, R-2 is treated as absent.

Both parties are directed to file 2 sets of copies.

Posted to 09.03.2017.


MEMBER (J)


MEMBER (T)